

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTIONNO. 876
TO BE ANSWERED ON 23.07.2018

SCHEMES FOR PROMOTION OF MSMEs

876. SHRI BHARTRUHARI MAHTAB:
SHRI SANJAY DHOTRE:
SHRI RAHUL SHEWALE:
DR. BHARATIBEN D. SHYAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the schemes/ programmes being implemented by the Government for sustainability of khadi and to improve income of spinners/weavers across the country;
- (b) whether the said schemes/ programmes have achieved the desired results in the country during each of the last three years and the current year and if so, the details thereof, scheme/programme-wise and if not, the reasons therefor along with the reaction of the Government thereto;
- (c) the details of the funds provided under the said schemes/programmes along with its utilisation during the said period, Scheme/ Programme-wise;
- (d) the number of micro enterprises and agro industries in the nonfarm sector set up so far under the Prime Minister's Employment Generation Programme across the country, State/UT-wise;
- (e) the amount of subsidy provided under the said programme for setting up of such enterprises/industries since inception of the Programme;
- (f) whether the Government has also received complaints regarding irregularities in the said schemes and if so, the details thereof; and
- (g) the other steps taken by the Government for promotion of Khadi Sector and to ensure adequate remuneration to spinners/weavers in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a): Ministry of MSME is implementing the following schemes/programmes all over the country through KVIC for sustainability of khadi and to improve income of spinners/weavers:

i) Khadi Grant:

1. Strengthening Infrastructure of existing Weak Khadi Institutions and Assistance for Marketing Infrastructure provides for renovation of khadi sales outlets and providing assistance for strengthening infrastructure of existing weak selected institutions.
2. Workshed Scheme for Khadi Artisans for providing assistance for construction of worksheds.

ii) Market Promotion Development Assistance (MPDA) is a unified scheme by merging Market Development Assistance, Publicity, Marketing and Market Promotion. A new component for setting up of Marketing Complexes/Khadi Plazas has been added to expand the marketing network of Khadi & VI products. Under the Modified MDA (MMDA), financial assistance at 30% of the Prime Cost, is distributed amongst Producing Institutions (40%), Selling Institutions (20%) and Artisans (40%).

iii) Interest Subsidy Eligibility Certificate (ISEC) Scheme provides credit at concessional rate of interest through Banks in which the institutions are required to pay interest of only 4%, any interest charged by banks over 4% will be paid by the GoI through KVIC.

iv) Khadi Reform and Development Programme (KRDP) has been implemented with the financial and technical assistance of Asian Development Bank (ADB) to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. Khadi Reform Package envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions & (iii) Implementation of a well-knit MIS.

v) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) is being implemented from 2005-06 for making Khadi, Village Industries & Coir Traditional Industries more productive and competitive by organizing these Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building, etc.

(b): The Khadi and Village Industries programmes have achieved the desired results in the country as may be seen from the increased trend of production, employment creation and sales in KVI Sector. The details of KVI programmes during the last three years and current year is placed at **Annexure-I**.

The spinning wages of Khadi artisans was revised from Rs.4.00 to Rs.5.50 per hank w.e.f. 01.04.2017 and further enhanced from Rs.5.50 to Rs.7.50 per hank w.e.f. 26.12.2017.

In addition to this Khadi Institutions are also permitted to pass on the margin earned on sales of khadi to their artisans under the new mechanism namely "benefit chart" in order to earn extra margins earned on the products with the artisans.

(c): Scheme-wise details of funds allocation and utilization made by KVIC during last three years and current year is placed at **Annexure-II**.

(d): State/UT-wise number of micro enterprises and agro industries set up in the non-farm sector under Prime Minister's Employment Generation Programme across the country during the last three years and current year is placed at **Annexure-III**.

(e): The amount of subsidy provided under PMEGP for setting up of such enterprises/ industries since inception upto 30.06.2018 is Rs. 10412.09 crore.

(f): KVIC is national level Nodal Agency to implement PMEGP scheme all over the country. An online grievance handling system for PMEGP has been set up by the KVIC to provide prompt and online redressal. The complaints are received by KVIC regarding non-payment of loan by banks, delay in sanctioning of loan and other related matters under PMEGP from various States. The complaints are redressed by KVIC and its State Offices.

(g): Other steps taken by the Government for promotion of Khadi Sector and to ensure adequate remuneration to spinners/weavers in the country is placed at **Annexure-IV**.

Annexure-I referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 876 for answer on 23.07.2018

i) Performance Overview of Khadi and Village Industries

Sr. No	Particulars	2015-16	2016-17	2017-18 (P)	2018-19(P) (upto 30.6.2018)
A.	Production(Rs. in crore)				
1.	Textile (Khadi + Poly + Solarvastra)	1158.44	1520.83	1624.86	305.39
2.	Village Industries	33331.78	41110.26	47471.20	8657.23
	Total-A	34490.22	42631.09	49096.06	8962.62
B.	Sales(Rs. in crore)				
1.	Textile (Khadi + Poly + Solarvastra)	1663.98	2146.60	2508.50	231.05
2.	Village Industries	40230.58	49991.61	57942.78	11958.50
	Total-B	41894.56	52138.21	60451.28	12189.55
C.	Employment (in lakh persons)				
1.	Textile (Khadi + Poly + Solarvastra)	11.57	4.56	4.56	4.58
2.	Village Industries	126.76	131.84	135.92	136.00
	Total-C	138.33	136.40	140.48	140.58

ii) Workshed Scheme

Year	No. of workshed for artisans
2015-16	1279
2016-17	3272
2017-18 (P)	1825
2018-19 (P)(upto 30.6.2018)	-

iii) Market Promotion and Development Assistance (MPDA) scheme

Year	MDA paid (Rs. in crore)	No. of Inst. benefited	No. of Artisans benefited
2015-16	189.87	1877	Released through KIs
2016-17	325.25	1778	192383
2017-18 (P)	187.10	1466	364826
2018-19 (P)(upto 30.6.2018)	22.76	168	20875

iv) Interest Subsidy Eligibility Certificate (ISEC) scheme

(Rs. in crore)

Year	ISEC Issued	ISEC Aailed	Int. subsidy released
2015-16	949.68	422.79	40.07
2016-17	1435.71	517.92	36.39
2017-18 (P)	1702.83	575.27	35.85
2018-19 (P)(upto 30.6.2018)	917.53	319.92	3.75

v) Scheme for Strengthening of Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure

Year	No. of KIs assisted	No. of sales outlets assisted
2015-16	15	15
2016-17	35	117
2017-18 (P)	35	-
2018-19 (P)(upto 30.6.2018)	-	-

P-Provisional

Annexure-II referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 876 for answer on 23.07.2018

Scheme-wise details of funds allocation and utilization made by KVIC during last three years and current year

(Rs. in crore)

Name of the Scheme	2015-16		2016-17		2017-18 (Provisional)		2018-19 (upto 30.05.2018)	
	Budget Allocation (RE)	Fund disbursement	Budget Allocation (RE)	Fund disbursement	Budget Allocation (RE)	Fund disbursement	Budget Allocation (BE)	Fund disbursement
Khadi Grant	136.40	168.47	30.00	31.13	19.39	23.80	40.55	0.04
MPDA	-	-	341.53	335.40	328.31	187.10	340.00	19.28
ISEC	40.07	53.02	49.50	36.39	38.00	39.12	50.00	3.66
V.I. Grant	40.00	56.45	34.37	31.27	70.00	75.07	110.00	11.76
PMEGP	1275.68	1300.36	1120.00	1325.87	1195.00	1174.44	1800.64	190.01
KRDP (ADB Assistance)	66.50	35.61	5.00	9.74	372.80	226.65	80.03	1.87

Annexure-III referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 876 for answer on 23.07.2018

State-wise position of PMEGP during 2015-16

Sr. No.	State/UT	Margin Money subsidy allocated (Rs. lakh)	Margin Money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu & Kashmir	4006.80	3781.19	2207	12115
2	Himachal Pradesh	1721.57	1767.26	1077	5134
3	Punjab	3026.80	2902.97	966	7762
4	UT Chandigarh	90.00	87.72	43	323
5	Uttarakhand	1909.93	1740.86	1136	6161
6	Haryana	3747.40	3112.09	1248	7232
7	Delhi	257.35	254.05	256	2048
8	Rajasthan	4188.14	4384.07	1988	14537
9	Uttar Pradesh	17535.32	14456.87	4365	43059
10	Bihar	7118.59	6588.55	2430	19624
11	Sikkim	227.38	186.11	110	397
12	Arunachal Pradesh	200.08	38.85	35	104
13	Nagaland	1255.83	1392.81	623	4998
14	Manipur	2855.92	1213.98	685	2715
15	Mizoram	924.99	1026.35	1134	9072
16	Tripura	2748.26	945.84	642	5355
17	Meghalaya	1250.62	1056.12	603	4824
18	Assam	4969.87	2869.74	3483	9026
19	West Bengal	4765.49	3400.65	1873	12746
20	Jharkhand	3462.64	3559.74	1839	12873
21	Odisha	6282.00	5736.32	2876	17629
22	Chhattisgarh	4303.80	2829.38	1277	9496
23	Madhya Pradesh	7729.40	8117.17	1979	16497
24	Gujarat*	6536.16	6339.73	1419	14960
25	Maharashtra **	9718.42	5285.03	2497	20161
26	Andhra Pradesh	4496.85	2262.37	642	7740
27	Telangana	2094.00	2217.57	660	7761
28	Karnataka	10846.89	5898.01	2140	17284
29	Goa	159.40	165.43	91	500
30	Lakshadweep	90.00	0.00	0	0
31	Kerala	2731.60	2720.48	1369	9653
32	Tamil Nadu	7110.80	5497.54	2463	20836
33	Puducherry	100.00	106.37	65	447
34	Andaman & Nicobar Islands	158.00	65.11	119	293
	TOTAL	128620.30	102006.33	44340	323362

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

State-wise position of PMEGP during 2016-17

Sr. No.	State/UT	Margin Money subsidy allocated (Rs. lakh)	Margin Money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu& Kashmir	3541.26	2621.40	1492	11691
2	Himachal Pradesh	1970.11	2185.27	941	6916
3	Punjab	3504.09	3181.60	1266	9858
4	UT Chandigarh	100	82.84	47	376
5	Uttarakhand	2140.93	2122.33	1345	9890
6	Haryana	3371.31	3383.53	1377	11016
7.	Delhi	300	182.41	119	952
8	Rajasthan	5500.99	4641.6	1749	13408
9	Uttar Pradesh	12981.52	14271.05	4074	36315
10	Bihar	6909.77	8336.51	3234	25872
11	Sikkim	200	35.93	27	201
12	Arunachal Pradesh	500	440.34	301	1984
13	Nagaland	1751.68	2007.48	1018	7783
14	Manipur	1741.7	2162.78	1265	8419
15	Mizoram	1253.49	491.96	425	3400
16	Tripura	1578.62	3734.66	2297	17961
17	Meghalaya	1748.1	407.89	329	2632
18	Assam	5636.41	4910.38	6028	31498
19	West Bengal	3680.3	6270.32	3528	26604
20	Jharkhand	4165.73	2654.35	1300	10400
21	Odisha	5201.65	6848.96	3029	20392
22	Chhattisgarh	4493.3	4070.73	1598	12856
23	Madhya Pradesh	8527.32	8346.06	1940	15520
24	Gujarat*	5398.45	7561.61	1386	11629
25	Maharashtra **	6111.29	6001.36	2325	17799
26	Andhra Pradesh	2336.59	4916.08	1357	14148
27	Telangana	2004.86	2561.72	664	6445
28	Karnataka	4941.62	11609.56	3575	30286
29	Goa	371.62	191.44	90	660
30	Lakshadweep	50	00	00	00
31	Kerala	2446.06	3350.68	1584	13068
32	Tamil Nadu	5291.23	8213.92	2941	25764
33	Puducherry	150	103.65	66	699
34	Andaman & Nicobar Islands	100	193.46	195	1398
	TOTAL	110000	128093.86	52912	407840

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

State-wise position of PMEGP during 2017-18

Sr. No.	State/UT	Margin Money subsidy allocated (Rs. lakh)	Margin Money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu& Kashmir	3272.84	6913.15	3753	30024
2	Himachal Pradesh	1785.19	2042.5	886	7088
3	Punjab	3272.84	3930.46	1520	12160
4	UT Chandigarh	100.00	90.07	45	360
5	Uttarakhand	1933.95	2880.98	1613	12904
6	Haryana	3272.84	4167.04	1718	13744
7.	Delhi	300.00	150.65	115	920
8	Rajasthan	4909.26	4929.04	1577	12614
9	Uttar Pradesh	11157.41	16866.47	5432	43456
10	Bihar	5653.09	6558.85	2307	18456
11	Sikkim	200.00	46.36	37	296
12	Arunachal Pradesh	500.00	309.42	209	1672
13	Nagaland	1728.96	2672.15	930	7440
14	Manipur	1434.32	1383.87	600	4800
15	Mizoram	1245.66	274.05	249	1992
16	Tripura	1283.75	1892.3	1116	8928
17	Meghalaya	1720.32	118.27	75	600
18	Assam	5351.99	2362.48	2282	18256
19	West Bengal	2975.31	3891.37	1366	10928
20	Jharkhand	3570.37	2439.53	1111	8888
21	Odisha	4462.97	5680.65	2399	19192
22	Chhattisgarh	4016.67	3398.4	1463	11704
23	Madhya Pradesh	7587.04	7631.41	1804	14432
24	Gujarat*	4909.26	12883.63	1876	15008
25	Maharashtra **	5355.56	8749.73	3329	26632
26	Andhra Pradesh	1933.95	5336.1	1527	12216
27	Telangana	4611.73	4030.21	1190	9520
28	Karnataka	4462.97	6477.94	2115	16920
29	Goa	297.53	149.07	50	400
30	Lakshadweep	100.00	00	00	00
31	Kerala	2082.72	2910.44	1347	10776
32	Tamil Nadu	4760.50	9717.58	4095	32760
33	Puducherry	100.00	78.95	44	352
34	Andaman & Nicobar Islands	100.00	276.95	218	1744
	TOTAL	100449	131240.07	48398	387184

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

State-wise position of PMEGP during 2018-19 (as on 30.06.2018)

Sr. No.	State/UT	Margin Money subsidy allocated (Rs. lakh)	Margin Money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	A & N Islands	188.64	50.85	37	296
2	Andhra Pradesh	3742.74	1489.96	392	3136
3	Arunachal Pradesh	471.6	153.84	104	832
4	Assam	10507.7	1153.43	1112	8896
5	Bihar	10869.49	1981.22	733	5864
6	Chhattisgarh	6339.11	1398.19	752	6016
7	Delhi	282.96	8.19	5	40
8	Goa	605.15	19.32	4	32
9	Gujarat*	7501.95	3271.57	454	3632
10	Haryana	4664.1	799.23	341	2728
11	Himachal Pradesh	2711.4	312.42	127	1016
12	Jammu& Kashmir	4745.12	2000.27	1111	8888
13	Jharkhand	6193.49	731.05	308	2464
14	Karnataka	6939.66	1925.29	695	5560
15	Kerala	3667.38	952.24	464	3712
16	Lakshadweep	47.16	0	0	0
17	Madhya Pradesh	11952.9	1200.25	304	2432
18	Maharashtra **	8833.6	2522.06	1093	8744
19	Manipur	2544.19	317.99	196	1568
20	Meghalaya	2653.7	90.19	66	528
21	Mizoram	2045.45	242.31	178	1424
22	Nagaland	2825.5	310.2	154	1232
23	Odisha	7719.19	1691.83	773	6184
24	Puducherry	141.48	9.66	6	48
25	Punjab	4617.17	678.86	309	2472
26	Rajasthan	7743.65	1563.39	542	4336
27	Sikkim	188.64	11.29	5	40
28	Tamil Nadu	7438.88	1204.57	574	4592
29	Telangana	7250.96	555.88	186	1488
30	Tripura	1965.99	453.34	233	1864
31	UT Chandigarh	94.32	15.66	7	56
32	Uttar Pradesh	19171.59	5147.15	1559	12472
33	Uttarakhand	2975.4	950.81	581	4648
34	West Bengal	6423.74	1468.1	478	3824
	TOTAL	166064	34680.61	13883	111064

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

Annexure-IV referred to in reply to part (g) of the Lok Sabha Unstarred Question No. 876 for answer on 23.07.2018

The steps taken by the Government for promotion of Khadi Sector and to ensure adequate remuneration to spinners/weavers in the country are as follows:

1. Liberal policy has been adopted to fix the target of production and sales of Khadi Institutions.
2. KVIC has been catering to the need of Government Departments and bulk buyers such as, Defence, Health & Family Welfare Departments, Paramilitary Forces and other Ministries of Central & State Government under Rate Contract (RC) agreement with Directorate General of Supplies & Disposals (DGS&D) as well as supply of Non Rate Contract (Non-RC) items like Polyvastra bed sheets and pillow covers to Railways, etc.
3. One of the key interventions under reform programme is the development and implementation of the Khadi Mark. The Khadi Mark was launched by the President of India in September 2013 subsequent to notification of the Khadi Certification Regulations 2013. The Khadi Mark not only guarantees the genuineness of Khadi products but also promote Khadi as a brand that connotes social, cultural, and environmental values.
4. KVIC engaged fashion designer of national and international repute for Fashion Designing to make Khadi products more competitive and appealing in the domestic as well as overseas market segment.
5. Tie up arrangement with premier institutions like Federation of Indian Export Organization (FIEO), World Trade Centre (WTC), Indian Trade Promotion Organization (ITPO), Trade Promotion Council of India etc., for invigorating business opportunities in the overseas market by conducting exhibitions and workshops for Khadi Institutions.
6. A MoU was signed between KVIC and Aditya Birla Fashion & Retail Ltd. (ABFRL), Raymond and Arvind Mills for sale of Khadi fabric in country and abroad.
7. KVIC has entered into an agreement with M/s. GLOBUS a retail clothing stores chain having its HO in Mumbai for setting up of Khadi Korner a shop in shop concept initially in Globus Showroom at Noida, followed by Globus showroom in Chennai and Ahmedabad.
8. Setting up of modern Khadi Lounge with exquisite Khadi designer garments and V.I. products for making shopping Khadi a pleasure.
9. Launching of franchise scheme to expand the sales distribution network with zero investment.
10. Tie up with e-Commerce platform for on-line marketing through e-Commerce companies like Paytm, Aarmart.
11. Special efforts to attract youth by introducing attractive T-shirts, Khadi jeans, jackets, kurtis, etc. as well as launching a range of casual wear called vicharvastra specially designed by Ms. RituBeri.
12. Opening of sales outlets at domestic as well as international airports like Visakhapatnam, Lucknow, Ahmedabad, etc.
13. Introducing store app through mobile application to facilitate the customers to locate the Khadi India sales outlet at various geographical location to increase foot falls at various stores under Khadi sector.
14. Introduction of pre-paid Gift Voucher Scheme for corporate gifting including PSU and Government Departments.